

O.A. No. 810 of 2010

Bhimasen Panda.....Applicant
Vs
Union of India & Ors....Respondents

Order dated: 21.12.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)
Hon'ble Shri A.K.Patnaik, Member (J)

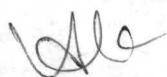
Heard Sri A.Mohanty, Ld. Counsel for the applicant and Sri S.K.Ojha, Ld. Standing Counsel appearing for the Railways, who has already received a copy of this

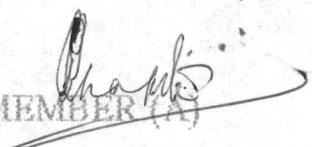
O.A.

Mr. Mohanty seeks to withdraw this O.A. as he wants to make a representation to the concerned authorities regarding the outcome of the selection test which was participated by him on 10.07.1996.

Prayer is allowed.

O.A. stands dismissed as withdrawn.


MEMBER (J)


MEMBER (A)

RK